

BUSINESS ADVISORY COMMITTEE

THIRTY-EIGHTH REPORT

(Third Lok Sabha)

The Business Advisory Committee held a sitting on Tuesday, the 24th August, 1965.

2. The Committee recommend allocation of time to the following items of Government legislative and other business as shown against each :-

- |  |                      |
|--|----------------------|
| (1) The Finance (No.2) Bill, 1965.<br><u>(Consideration and passing)</u>   | 11 hours             |
| (2) The Union Territories (Direct Election to the House of the People) Bill, 1965.<br><u>(Consideration and passing)</u> | 1 hour               |
| (3) The Employees' State Insurance (Amendment) Bill, 1965.<br><u>(Consideration and passing)</u>                         | 3 hours              |
| (4) The Hindu Religious Endowments Bill, 1965.<br><u>(For reference to a Joint Committee)</u>                            | 4 hours              |
| (5) Discussion and voting on the Supplementary Demands for Grants (General) for 1965-66.                                 | 1 hours <sup>a</sup> |
| (6) Discussion and voting on the Supplementary Demands for Grants (Kerala) for 1965-66.                                  |                      |
| (7) Discussion and voting on the Demands for Excess Grants (Kerala) for 1961-62.   | 3 hours              |

NEW DELHI;

August 24, 1965  
Bhadra 2, 1887 (Saka)

*Hukam Singh*  
(HUKAM SINGH)

Chairman,  
Business Advisory Committee